

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-839/ND/2022
IA/2547/2023

IN THE MATTER OF:

Small Industries Development Bank of India

...PETITIONER

Vs.

Mr. Amar Nath Rai

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Abhishek Devgan, Advocate

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **19.04.2024**.

Sd/-
(Court Officer)